

प्रति व्यक्ति आय

444. श्री विष्णु मिश्र : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि स्वतन्त्रता प्राप्ति के 22 वर्ष के बाद भी बिहार में प्रति व्यक्ति की आय अन्य राज्यों की तुलना में बहुत कम है;

(ख) यदि हां, तो क्या बिहार की प्रति व्यक्ति आय को अन्य राज्यों के समान लाने के लिए कोई योजना तैयार की जा रही है; और

(ग) यदि हां, तो योजना का स्वरूप क्या है ?

प्रधान मंत्री, अणु शक्ति मंत्री, योजना मंत्री तथा बंदेशिक-कार्य मंत्री (श्रीमती इन्दिरा गांधी) : (क) पृथक-पृथक राज्यों के प्रति व्यक्ति आय के अनुमान अभी तुलनात्मक आधार पर उपलब्ध नहीं हैं। फिर भी, उपलब्ध आंकड़ों के अनुसार, बिहार उन राज्यों में से है जिसकी प्रति-व्यक्ति आय राष्ट्रीय औसत से कम है।

(ख) और (ग) प्रत्येक राज्य में विकास की गति तेज करना, राज्य स्तर पर सुनियोजित विकास के मुख्य उद्देश्यों में से एक है। यह निश्चय किया गया है कि केन्द्रीय सहायता के विभाज्य पूल में से दस प्रतिशत केवल उन राज्यों में वितरित किया जाय जिनकी प्रति व्यक्ति आय राष्ट्रीय औसत से कम है, ताकि वे अपनी स्थिति को सुधार सकें।

RAISING OF TIBET ISSUE IN U.N.O.

445. SHRI D. C. SHARMA :

SHRI BENI SHANKAR

SHARMA :

SHRI KAMESHWAR SINGH :

SHRI RABI RAY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it has been decided not to raise the Tibet issue at the United Nations General Assembly session on the score of suppression of Human Rights;

(b) if so, the factors leading to the decision; and

(c) the steps proposed to be taken to tackle the issue ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir. However, Government would support any move calling for the cessation of practices which result in the suppression of Human Rights in Tibet.

(b) and (c). The position was explained in detail on the 21st of August, 1968 vide Lok Sabha Starred question No. 571.

CONSULATES GENERAL IN SOUTH AND NORTH KOREA

446. SHRI D. C. SHARMA :

SHRI BENI SHANKER SHARMA :

SHRI BIBHUTI MISHRA :

SHRI CHINTAMANI PANI-GRAHI :

SHRI P. C. ADICHAN :

SHRI A. SREEDHARAN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it has been decided to open Consulate General in both North and South Korea by India and if so, when they will be opened.

(b) whether it is a fact that these countries have been represented in India since 1962;

(c) if so, the reasons for India not being represented in these countries so far; and

(d) the factors leading to the decision ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir. The Indian Consuls General to the Democratic People's